

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 18

MA 956/2018 In C.P. (IB)/1555(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **30.04.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA VS MEATLYST**
FORGINGS LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

MA No. 956/2018 –

1. Mr. Gaurav Joshi, Advocate a/w Ms. Shruti Singhi, Advocate i/b Mr. Akash Menon, Advocate appeared for the Applicant.
2. Mr. Shyam Kapadia, Advocate a/w Ms. Nikita Mishra, Advocate i/b Rashmikant and Partners appeared for the Resolution Applicant.
3. Ms. Meghna Rajadhyaksha, Advocate a/w Mr. Anoop Ravat, Mr. Saurav Panda, Mr. Rishabh Jaisani, Adv. Jain, Mr. Siddharth Marathe, advocate i/b Shardul Amarchand Mangaldas & Co. appeared for the CoC.
4. Heard Counsel appearing for both sides and **Reserved for Order**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)